

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

.....

NEW DELHI, the 22nd August, 1978.

NOTIFICATION
INCOME TAX

No.2457 F.No.203/55/78-ITA.II: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (i) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

1. The funds collected by the Institute under this exemption will be utilised exclusively for promotion of research in Social Sciences.
2. The Institute shall maintain separate accounts of the funds collected by them under the exemption.
3. That the Institute will send an annual report to the Indian Council of Social Sciences Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

Kumarappa Institute of Gram-Swaraj Jaipur.

This notification is effective for a period of 5 years from 1.1.1978 to 31.12.1982

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel, Indraprastha Estate, New Delhi with reference to his letter No.F-6-6-/78-A dated 8.6.1978.
5. The Secretary, Director, Kumarappa Institute of Gram-Swaraj, B-190, University Marg, Bapu Nagar, Jaipur-302004, with reference to his letter No.2-18 dated 16.1.1978.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (RS&P), New Delhi (5 copies).

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AUTHORISED FOR ISSUE:

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA